

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1904
ANSWERED ON:08.03.2013
FACILITIES TO SARPANCH AND PANCHAYAT MEMBERS
Chauhan Shri Sanjay Singh

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the details of facilities being provided to Sarpanch and members of Panchayats in the country;
- (b) whether the Government proposes to provide phones to Sarpanches, members of panchayats in the country; and
- (c) if so, the details thereof, State/UT-wise?

Answer

MINISTER OF PANCHAYATI RAJ (SHRI V. KISHORE CHANDRA DEO)

(a): 'Panchayats' is a State subject and as such the provision of facilities including phones to Sarpanches and to other members of Panchayati Raj Institutions (PRIs) is left to the discretion of respective States, and State Governments take decisions regarding provision of such facilities. No centralized data in this regard is maintained in the Ministry of Panchayati Raj (MoPR).

(b) & (c): There is no scheme in the Ministry of Panchayati Raj to provide any assistance to States for providing such facilities to members of PRIs in the country.